

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &
IA NOs. 316 & 317 OF 2016**

Dated: 21st April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

Mahanagar Gas Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Debarshi Dutta
Ms. Manisha Singh
Mr. Ishan Chhaya

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1
Mr. Ravi Prakash
Ms. Nikita Choukse for R-2

Mr. Sunil K. Jain
Ms. Punya Garg for R.3

ORDER

List of dates and events is being filed today after serving a copy of the same on learned counsel for the other parties. Learned counsel for the parties seek some time to go through the same.

List the matter for further hearing on **07.07.2017.**

(B.N. Talukdar)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson